

DAILY WISE OBJECTION LIST (PETITION , APPLICATION , ADDITIONAL DOCS ETC) Date From 29.07.2022 TO 02.08.2022

Scrutiny

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	18-04-2022	Company Appeal (IBC)	710102030392022	COMPANY PETITION IB (IBC)/1134(ND)2020	ANIRUDH SHARMA VS LOGIX INFRASTRUCTURE PVT. LTD	Sec 60(5)	01-08-2022	wrong efile contact to registry	Kumar Anurag
2	20-05-2022	Interlocutory Application (I.B.C)	710102040292022	COMPANY PETITION IB (IBC)/876(ND)2020	ANJU VISHWAS DEOSKAR VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29-07-2022	court fee missed in vakalatnama	PRAMOD K SAH
3	25-06-2022	Interlocutory Application (I.B.C)	710102050292022	COMPANY PETITION IB (IBC)/117(PB)2019	BETA INFRTech P LTD VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	01-08-2022	notary missing stamp paper and affidavit and merge into one pdf	RAJA
4	26-07-2022	Interlocutory Application (I.B.C)	710102060432022	COMPANY PETITION IB (IBC)/48(PB)2020	VEKAS KUMAR GARG VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	01-08-2022	19 page missing memo party missed affidavit incomplete	Elina Banerjee
5	05-07-2022	Miscellaneous Application(Companies Act)	710102052592022	COMPANY PETITION (COMPANIES ACT)/99(PB)2019	AMIT GUPTA VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT	29-07-2022	case type wrong you can choose Company Application(Companies Act)	VIPUL
6	04-07-2022	Interlocutory Application (I.B.C)	710102052282022	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 60(5)	01-08-2022	need to sign missed every pages and true copy all pages	MAREESH
7	08-07-2022	Interlocutory Application (I.B.C)	710102053532022	COMPANY PETITION IB (IBC)/991(ND)2018	ALOK KAUSHIK VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 60(5)	29-07-2022	section not mention in application please check your pdf and technically double page number not allowed in stamp paper affidavit incomplete please check pg- 11 repeat in	Asiya Khan
8	09-07-2022	Interlocutory Application (I.B.C)	710102053772022	COMPANY PETITION IB (IBC)/1397(PB)2019	MEENAKSHI BHATNAGAR VS NARENDER KUMAR SHARMA	Sec 60(5)	29-07-2022	vakalatnama not clear	Sarfaraz Karim
9	09-07-2022	Interlocutory Application (I.B.C)	710102053752022	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS N.A	Sec 60(5)	29-07-2022	Pg-38-69,71-95,97-121,123-147,149-227,230-252 not clear page and Pg-	Avinash Bhati
10	16-07-2022	Interlocutory Application (I.B.C)	710102056882022	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA LIQUIDATOR OF CLASSIC BOTTEL CAPS PVT. LTD. VS N.A	Application under any other provisions- IBC	29-07-2022	need to sign on every pages application Pg-15,16 not clear	HONEY SATPAL
11	15-07-2022	Interlocutory Application (I.B.C)	710102056662022	COMPANY PETITION IB (IBC)/342(ND)2017	MOHIT CHAWLA VS N.A	Sec 60(5)	29-07-2022	section not mention in application please check your pdf and technically	Mohit Chawla

21	27-07-2022	Interlocutory Application (I.B.C)	710102060712022		RESHMA MITTAL VS C.NET COMMUNICATIONS (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	29-07-2022	main case not link with application and page number 1-4 not mention in index and	CA. Reshma Mittal
22	27-07-2022	Interlocutory Application (I.B.C)	710102060642022	COMPANY PETITION IB (IBC)/1367(PB)2018	SYED IFTEKHAR MEHDI VS C.NET COMMUNICATIONS (INDIA) PRIVATE LIMITED	Sec 60(5)	29-07-2022	separate file vakalatnama	SAMDARSHI
23	28-07-2022	Interlocutory Application (I.B.C)	710102060882022	COMPANY PETITION IB (IBC)/558(ND)2019	PARAMJIT GANDHI VS KRISHNA VENTURES LIMITED	Sec 60(5)	29-07-2022	sign missing in application page	ABHISHEK
24	28-07-2022	Interlocutory Application (I.B.C)	710102061122022	COMPANY PETITION IB (IBC)/1899(ND)2019	RAKESH BHATIA VS KRISHNA VENTURES LIMITED	Rule 11 of NCLT, 2016	29-07-2022	21-22 not clear page	Rakesh
25	28-07-2022	Interlocutory Application (I.B.C)	710102061102022	COMPANY PETITION IB (IBC)/1680(ND)2019	UMESH CHAND GOYAL RESOLUTION PROFESSIONAL OF M/S VHV BEVERAGES PVT. LTD. VS VISHNOO MITTAL AND ORS.	Sec. 45 (1)	29-07-2022	7,126,138, not clear page	aditya gauri
26	28-07-2022	Company Application(Companies Act)	710102061282022		ULTRATECH CEMEMNT LTD. VS SKC INFRATECH PVT. LTD.	Rule 11 of NCLT	29-07-2022	main case not link	Deepa
27	28-07-2022	Interlocutory Application (I.B.C)	710102061112022	COMPANY PETITION IB (IBC)/1671(ND)2019	KOTAK MAHINDRA PRIME LIMITED VS FIVE CORE ELECTRONICS LIMITED	Sec 60(5)	29-07-2022	Page No. 46-51, 58-63 Not Clear and 1 Rs. Court Fess Missing in Vakalatnama	SIDDHARTH BAMBHA
28	29-07-2022	Interlocutory Application (I.B.C)	710102061502022	COMPANY PETITION IB (IBC)/271(PB)2017	NIKHIL KATYAL VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	29-07-2022	merge into one pdf	Mr.SANJEEV
29	28-07-2022	Interlocutory Application (I.B.C)	710102061202022	COMPANY PETITION IB (IBC)/731(PB)2018	ICICI BANK LIMITED VS PUNJ LLYOD LIMITED	Application under any other provisions- IBC	29-07-2022	E-Stamp Paper Missing Page No. 26-57 , 79-96 , 130- 165 Page Not Clear and True Copy Sign Missing	RAGHAV CHADHA
30	29-07-2022	Interlocutory Application (I.B.C)	710102061572022	COMPANY PETITION IB (IBC)/1913(ND)2019	RKG FUND II VS NAVNEET GUPTA RESOLUTION PROFESSIONAL OF NIMITAYA HOTELS & RESORTS LIMITED	Sec 60(5)	29-07-2022	81-23,156, not clear page	Sumesh
31	29-07-2022	Company Application(Companies Act)	710102061452022	COMPANY PETITION (COMPANIES ACT)/129(PB)2020	NITESH BHARDWAJ VS GALLANT HOTELS PVT. LTD.	Application under any other provisions	29-07-2022	Memo Party Missing and 1 Rs. Court Fess Missing in Vakalatnama	RAJAT AGNIHOTRI

32	28-07-2022	Interlocutory Application (I.B.C)	710102061142022	COMPANY PETITION IB (IBC)/2311(ND)2019	RAVINDRA GOYAL RESOLUTION PROFESSIONAL VS SUNIL GHORAWAT AND ORS	Sec 43(1) r/w Sec 44 (1)	29-07-2022	notary missing in stamp paper and affidavit and page 58-61,85,87,89-93,119,121,130,139-165,167,169,179, not clear page and true copy and sign missing in annexure page and sign missing in	SAMAKSH GOYAL
33	29-07-2022	Company Application(Companies Act)	710102061412022	COMPANY PETITION (COMPANIES ACT)/127(ND)2020	NITESH BHARDWAJ VS BRB CONSTRUCTIONS PVT. LTD.	Application under any other provisions	29-07-2022	Memo Party Missing and 1 Rs. Court Fess Missing in Vakalatnama	RAJAT AGNIHOTRI
34	29-07-2022	Company Application(Companies Act)	710102061562022	COMPANY PETITION (COMPANIES ACT)/174(ND)2021	MIND & CO. VS ECOLIFE GREEN ONE MOBILITY PRIVATELIMITED	Rule 11 of NCLT	29-07-2022	memo party missing and 123-131 not clear page and sign missing and true copy missing	Jitesh
35	29-07-2022	Company Application(Companies Act)	710102061432022	COMPANY PETITION (COMPANIES ACT)/130(ND)2020	NITESH BHARDWAJ VS ZURASSIC APARTMENTS PVT. LTD.	Application under any other provisions	29-07-2022	Memo Party Missing and 1 Rs. Court Fess Missing in Vakalatnama	RAJAT AGNIHOTRI
36	29-07-2022	Company Application(Companies Act)	710102061442022	COMPANY PETITION (COMPANIES ACT)/131(ND)2020	NITESH BHARDWAJ VS TRIDEV APARTMENTS PVT. LTD.	Application under any other provisions	29-07-2022	Memo Party Missing and 1 Rs. Court Fess Missing in Vakalatnama	RAJAT AGNIHOTRI
37	29-07-2022	Company Application(Companies Act)	710102061422022	COMPANY PETITION (COMPANIES ACT)/123(ND)2020	NITESH BHARDWAJ VS SULLABH BUILDERS PVT. LTD.	Application under any other provisions	29-07-2022	Memo Party Missing and 1 Rs. Court Fess Missing in Vakalatnama	RAJAT AGNIHOTRI
38	29-07-2022	Interlocutory Application (I.B.C)	710102061302022	COMPANY PETITION IB (IBC)/176(ND)2020	SHRI BHAGWAN SONI VS PARAG SINGHAL	Rule 11 of NCLT, 2016	01-08-2022	sign missing in application page	Viren
39	29-07-2022	Interlocutory Application (I.B.C)	710102061332022	COMPANY PETITION IB (IBC)/876(ND)2020	TIMES INNOVATIVE MEDIA LTD. VS PARAG SINGHAL	Application under any other provisions- IBC	01-08-2022	court fee 1 missing in vakalatnama	Atul Singh
40	29-07-2022	Company Application(Companies Act)	710102061382022	COMPANY PETITION (COMPANIES ACT)/125(ND)2020	NITESH BHARDWAJ VS JJV MARKETING & HOTELS PVT. LTD.	Application under any other provisions	01-08-2022	memo party missing and double page number after 9 page and court fee 1 missing in vakalatnama	RAJAT AGNIHOTRI
41	29-07-2022	Interlocutory Application (I.B.C)	710102061622022	COMPANY PETITION IB (IBC)/654(ND)2021	SITAL LEASING AND FINANCE LTD VS JJV MARKETING & HOTELS PVT. LTD.	22(3)(b)	01-08-2022	page 48 not clear page and double page numbering after 34 page	MOHD NAZIM KHAN
42	29-07-2022	Interlocutory Application (I.B.C)	710102061722022	COMPANY PETITION IB (IBC)/1744(ND)2019	SANDHYA JAIN VS MR. DEBASHIS NANDA BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	01-08-2022	23-24,27, not clear page	RAJEEV
43	29-07-2022	Company Application(Companies Act)	710102061392022	COMPANY PETITION (COMPANIES ACT)/126(ND)2020	NITESH BHARDWAJ VS SAMPARK PROPERTIES PVT. LTD.	Application under any other provisions	01-08-2022	memo party missing and page number double after 9 page and court fee 1 missing in vakalatnama	RAJAT AGNIHOTRI

44	29-07-2022	Interlocutory Application (I.B.C)	710102061362022	COMPANY PETITION IB (IBC)/1565(PB)2018	K. S. GROVER VS ATUL KUMAR KANSAL (RP)	Sec 60(5)	01-08-2022	page number missing and page number not mention in index	honey Khanna
45	29-07-2022	Interlocutory Application (I.B.C)	710102061352022	COMPANY PETITION IB (IBC)/1565(PB)2018	SANJAY KUMAR JAIN VS ATUL KUMAR KANSAL	Sec 60(5)	01-08-2022	page number not mention in index and page number missing in application page	honey Khanna
46	29-07-2022	Interlocutory Application (I.B.C)	710102061962022		M/S METAPHOR EXPORTS PRIVATE LIMITED VS ATUL KUMAR KANSAL	Sec 54(1)	01-08-2022	11-12,67-70 not clear page and true copy and sign missing in annexure page	DILEEP K
47	29-07-2022	Interlocutory Application (I.B.C)	710102061982022		SATYENDRA PRASAD KHORANIA VS ATUL KUMAR KANSAL	Application under any other provisions- IBC	01-08-2022	main case not link with application and page 20-21,23, not clear page	DILEEP K
48	29-07-2022	Interlocutory Application (I.B.C)	710102061792022	COMPANY PETITION IB (IBC)/16(ND)2022	ANIL KUMAR JAIN VS SAI INDUSTRIES LIMITED	Application under any other provisions- IBC	01-08-2022	case type wrong and section wrong mention please mention 48(2) in index and true copy missing in annexure	SANYAM JAIN
49	30-07-2022	Interlocutory Application (I.B.C)	710102062092022	COMPANY PETITION IB (IBC)/560(ND)2022	STATE BANK OF INDIA VS RAJIV JAIN	Rule 11 of NCLT, 2016	01-08-2022	memo party missing and section wrong please choose section any other provision ibc and db remove	SANYAM JAIN
50	30-07-2022	Interlocutory Application (I.B.C)	710102062052022	COMPANY PETITION IB (IBC)/104(PB)2017	ROHIT SEHGAL VS RAJIV JAIN	Application under any other provisions- IBC	01-08-2022	memo party missing and section not mention in index and page 126-130 translate page into English and double page number after 30 page and vol wise index missing in vol 1 and vol 2 and type copy not mention page 139-180	Shashwat Anand
51	31-07-2022	Interlocutory Application (I.B.C)	710102062292022	COMPANY PETITION IB (IBC)/561(ND)2022	STATE BANK OF INDIA VS SANJAY JAIN	Rule 11 of NCLT, 2016	01-08-2022	memo party missing and section wrong please choose section any other provision ibc and db remove	Shashwat Anand
52	29-07-2022	Interlocutory Application (I.B.C)	710102061952022	COMPANY PETITION IB (IBC)/893(ND)2019	TEJAS CONTRUCTIONS AND INFRASTRUCTURE PRIVATE LIMITED VS UTTAM INDUSTRIAL ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT, 2016	01-08-2022	case type wrong and memo party missing and stamp paper missing	Debopriyo Moulik
53	29-07-2022	Company Application(Companies Act)	710102061402022	COMPANY PETITION (COMPANIES ACT)/124(PB)2020	NITESH BHARDWAJ VS SUMMIT APARTMENTS PVT. LTD.	Application under any other provisions	01-08-2022	memo party missing and double page numbering after 11 page	RAJAT AGNIHOTRI
54	29-07-2022	Interlocutory Application (I.B.C)	710102061652022		BHADANI FINANCERS PVT. LTD. VS PRAVEEN RANKA	Application under any other provisions- IBC	01-08-2022	main case not link with application and welfare missing in vakalatnama and 7,10 not clear page	praveen ranka

55	29-07-2022	Interlocutory Application (I.B.C)	710102061902022	COMPANY PETITION IB (IBC)/255(PB)2022	MEGHA AGARWAL VS NIL	Application under any other provisions- IBC	01-08-2022	sign missing and page number missing in application page and welfare and court feemissing	Brijesh Kumar Tamber
56	29-07-2022	Company Application(Companies Act)	710102061642022	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	REENA RATHORE VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Rule 11 of NCLT	01-08-2022	section wrong and due payment other section 32 and memo party missing and affidavit missing	Brijesh Kumar Tamber
57	29-07-2022	Interlocutory Application (I.B.C)	710102061842022	COMPANY PETITION IB (IBC)/652(PB)2019	GHAZIABAD DEVELOPMENT AUTHORITY VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Sec 60(5)	01-08-2022	Master Index Missing and 3 Rs. Court Fess Missing in Vakalatnama	ABHISHEK CHAUDHARY
58	29-07-2022	Miscellaneous Application (IBC)	710102061912022	COMPANY PETITION IB (IBC)/271(PB)2017	NIKHIL KATYAL VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	01-08-2022	remove annexure 1 and merge into one pdf and 25-31,35,44-48, not clear page and court fee 1 missing in vakalatnama and true copy sign missing in annexure	Mr.SANJEEV
59	29-07-2022	Interlocutory Application (I.B.C)	710102061342022	COMPANY PETITION IB (IBC)/1565(PB)2018	SEEMA VERMA VS ATUL KUMAR KANSAL (RP)	Sec 60(5)	01-08-2022	page number not mention in index and page number missing in application page	honey Khanna
60	30-07-2022	Interlocutory Application (I.B.C)	710102062132022	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	01-08-2022	page 1,8,18-20 not clear page and section wrong and true copy missing	RITU
61	30-07-2022	Interlocutory Application (I.B.C)	710102062122022	COMPANY PETITION IB (IBC)/117(PB)2019	BETA INFRTECH P LTD VS M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	01-08-2022	merge into one pdf	RAJA
62	30-07-2022	Interlocutory Application (I.B.C)	710102062232022	COMPANY PETITION IB (IBC)/943(PB)2020	MANISH AGARWAL VS M/S EDU SMART SERVICES PVT. LTD.	Sec 12(2)	01-08-2022	memo party missing and due payment other section and welfare and court fee missing and sign missing	Rushil Anand
63	30-07-2022	Interlocutory Application (I.B.C)	710102062222022	COMPANY PETITION IB (IBC)/943(PB)2020	MANISH AGARWAL VS MR MADHAV AGARWAL	Application under any other provisions- IBC	01-08-2022	sign missing and welfare and court fee missing and stamp paper missing	Rushil Anand
64	30-07-2022	Company Application(Companies Act)	710102062072022	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	MRS VEENA KOHLI VS MR MON MOHAN KOHLI	Rule 11 of NCLT	01-08-2022	memo party missing and section wrong and roc and income tax service missing	LexCounsel
65	30-07-2022	Interlocutory Application (I.B.C)	710102062212022	COMPANY PETITION IB (IBC)/749(ND)2021	MRS. PREETI BHARDWAJ VS TOPLINE BUILD-TECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	01-08-2022	section wrong	Avinash Bhati
66	30-07-2022	Interlocutory Application (I.B.C)	710102062062022	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Application under any other provisions- IBC	01-08-2022	nclt heading missing and memo party missing	SHAMBO NANDY

67	08-06-2021	Company Petition IB (IBC)	710102039362021		M/S AAR CEE AUTO COMPONENTS PVT. LTD. VS M/S UNICAST AUTOTECH PVT. LTD.	IBC Under Sec 9	29-07-2022	Brief of synopsis and List of date events missed, page no. 19, 20, After page no. 23 Wrong arrange, Not Clear Page No. 27, 94 to 108, 129 to 131, 133, 134, 140, e stamp paper missed with compliance affidavit missed, Court fee 1rs missed, etc,	Srishty Kaul
68	24-05-2022	Company Appeal(Companies Act)	710102041332022		M/S AAR CEE AUTO COMPONENTS PVT. LTD. VS M/S UNICAST AUTOTECH PVT. LTD.	Sec 252 (3)	01-08-2022	BR/50rs Power of attorney missed with nclt form 12	PRABHAKAR KUMAR
69	29-05-2022	Company Petition IB (IBC)	710102043422022		STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR-RATHI ISPAT LIMITED)	Section 95(1)	01-08-2022	Not Clear Page No. 130, 282, 288 to 292, 306, 315, 343, 344, 349, 350, 352, 361, 377, 383, 384, 437, 485, After page No. 141 Wrong pagination, Page No. 205 missed, Page No. 362, 364, 366, 368, 369, 378 to 381, 388, 390 to 392, 395 to 399, 405, 407, 412, 446, 454, 455, 459, 461, 463, Double pagination, page no. 382 missed,	MITAL AND MITAL
70	29-05-2022	Company Petition IB (IBC)	710102043382022		STATE BANK OF INDIA VS ARUN KUMAR RATHI	Section 95(1)	01-08-2022	Not Clear page No. 189, 254, 275, 276, 279 to 286, 300, 309, 319, 320, 323, 324, 326 to 333, 344, 345, 346, 360, 367 to 370, 566, Vol 2 index Wrong Arrange page no. 190 to 195, Page no. 253 blank page, Page No. 267 to 286, 291 to 296, 354 to 363, 376 to 381, 393 to 397, 401 to 419, 425 to 432, 448 to 457, 468 to 482, 485 to 508, double Pagenation, Vol 2 not open(delete and reupload) (contact to registry)	MITAL AND MITAL
71	31-05-2022	Company Petition IB (IBC)	710102043982022		BANK OF BARODA VS ANKINEEDU MAGANTI	Section 95(1)	29-07-2022	Page No. 25 two time repeat	Sougat Sinha
72	21-06-2022	Company Petition IB (IBC)	710102049492022		EMPLOYEES ASSOCIATION OF CAMBATA AVIATION PVT LTD VS CAMBATA AVIATION PRIVATE LIMITED	IBC Under Sec 9	01-08-2022	Date of Events missed, Not Clear Page No. 47, 51, 52, 54, 60, 61, 64, 62, 75, Page No. 47 to 54 Double Pagination, Page No. 56 missed, Vakalatnama welfare fee	Priti Shinde

73	02-07-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102051722022		J. H. JEWELS PRIVATE LIMITED VS CAMBATA AVIATION PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-07-2022	Annex volume wise separate index in vol 2,3,4, total 25rs welfare and 3rs court fees missed	Madhuri
74	04-07-2022	Intervention Petition (IBC)	710102052132022		NUVISION (DELHI) PRIVATE LIMITED VS FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	Sec 60(5)	01-08-2022	wrong section technically, (intervention application and hand written index not allowed),etc	EKTA CHOUDHARY
75	05-07-2022	Company Petition IB (IBC)	710102052552022		SARVOTTAM ROLLING MILLS PRIVATE LIMITED VS RATHI INDUSTRIES LIMITED	IBC Under Sec 9	01-08-2022	page No. 23, 56, 61, 71, 72, 76, 80, 83, true copy sign missed, page:27, 32, blank, page:77 not clear,	Deepak Singh
76	08-07-2022	Company Petition IB (IBC)	710102053342022		IDBI BANK LIMITED VS RAM KISHORE ARORA	Section 95(1)	01-08-2022	volume 1 index and master index	SANJAY BAJAJ
77	08-07-2022	Company Petition IB (IBC)	710102053332022		IDBI BANK LIMITED VS MOHIT ARORA	Section 95(1)	01-08-2022	volume 1 index and master index	SANJAY BAJAJ
78	07-07-2022	Company Petition IB (IBC)	710102053312022		IDBI BANK LIMITED VS SANGITA ARORA	Section 95(1)	01-08-2022	volume 1 index and master index,	SANJAY BAJAJ
79	15-07-2022	Company Petition IB (IBC)	710102056592022		DE SOUZA LEISURES PRIVATE LIMITED VS MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	IBC Under Sec 9	01-08-2022	jurisdiction chandigarh	Raghav
80	08-07-2022	Company Petition IB (IBC)	710102053652022		TUF METALLURGICAL PRIVATE LIMITED VS GAURAV AGRAWAL	Section 95(1)	01-08-2022	2nd volume index sign missed,	Vaibhav
81	21-07-2022	Company Petition IB (IBC)	710102058802022		MAAN ALUMINIUM LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	01-08-2022	wrong section and case type wrong (need to file ia) contact to registry	NARENDRA M SHARMA
82	21-07-2022	Company Petition IB (IBC)	710102058832022		THREE C GREEN DEVELOPERS PRIVATE LIMITED VS THREE C INFRATECH PRIVATE LIMITED	IBC under Sec 7	01-08-2022	petition every pages sign missed, page:16 notary stamp missed, page:29-33, 35-37 sign missed, form-2 of irp and registration certificate missed, etc	Avinash Bhati
83	19-07-2022	Company Petition IB (IBC)	710102057922022		VRINDAA ADVANCED MATERIALS LIMITED VS BEST AGROLIFE LIMITED	IBC Under Sec 9	01-08-2022	All Petition Pages Sign Missed, Not Clear page No. 84, 96, 105, 108, Vakalatnama Court fee 3rs missed, Welfare fee 10rs not Clear,	MOHIT NANDWANI
84	20-07-2022	CP(AA) Merger and Amalgamation(Companies Act)	710102058002022		MINDA INDUSTRIES LIMITED VS BEST AGROLIFE LIMITED	Rule 11 of NCLT	01-08-2022	wrong case type select and wrong section select rule-11 not mention in pdf	Sanjay

85	21-07-2022	Company Petition IB (IBC)	710102059022022		RELINEEUROPE GMBH VS KKSPUN INDIA LIMITED	IBC Under Sec 9	01-08-2022	old objection :-After page no 98 page no. not mention, new objection:- petition not	DHRITIMAN
86	25-07-2022	Company Petition (Companies Act)	710102060052022		UNION OF INDIA THROUGH SFIO VS MOHAN LAL AGARWAL & CO.	Sec. 140(5)	01-08-2022	Pgs not clear 83,268,448 pg no 422,1085,1089,1090 missed,wrong pgs are arranged between pg no 430 to 431,serial no not showing after pg no 778, MoA &&& AoA and company master data missed of	sfionclt
87	26-07-2022	Company Petition IB (IBC)	710102060222022		RAJINDER KUMAR SHORILAL & ORS. VS RAJESH PROJECTS (INDIA) PRIVATE LIMITED	IBC under Sec 7	01-08-2022	petition every pages sign missed, and tc not allowed, true copy certified and sign missed on every pages of annexurs, page:47, 48, 55, 74, not clear, master data of corporate debtor and irp registration certificate	Varnika Bajaj
88	25-07-2022	Company Petition IB (IBC)	710102059912022		ROADWINGS INTERNATIONAL PVT LTD VS CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	01-08-2022	All petition sign missed, page no. 24, 25, 26 missed, All Annexure pages True Copy sign missed, Vakalatnama Welfare fee 25rs and Court fee 3rs missed,	Abhishek Swarup
89	25-07-2022	Company Petition IB (IBC)	710102059992022		MODERN CREDIT PRIVATE LIMITED VS RUKMIN JUNEJA	Section 95(1)	01-08-2022	index wrong pagination, Not Clear page No. 43 to 46, 48, 49, 53, 54, 57 to 59, 66 to 94, 97, 103, 104, 106, 107, 113, 115 to 118, 119, 133, After page no. 103 Double	Modern Credit Pvt. Ltd.
90	25-07-2022	Company Petition IB (IBC)	710102059882022		PRADYUMAN OVERSEAS LIMITED VS K.R. FOODS LTD	IBC Under Sec 9	01-08-2022	&"Page No. 3, 147, 194 missed, Not Clear Page No. 95, 97, 124,	Shivam
91	25-07-2022	Company Petition IB (IBC)	710102059862022		CHETAN STEELS PRIVATE LIMITED VS K.R. FOODS LTD	IBC Under Sec 10	01-08-2022	page no. 73 missed, Page No. 16, 17, 18, 20, 29, 34, 48, 61, 62, 68 to 82 true copy sign missed, Not Clear Page NO. 75, 76, 77, 78, Vakalatnama welfare fee 25rs missed, Proof of	Sonal
92	29-07-2022	Company Petition IB (IBC)	710102061872022		AAROH FINANCE AND INVESTMENTS PRIVATELIMITED VS K.R. FOODS LTD	IBC Section 59	01-08-2022	pagE:69-71, 74-79, 99-100, pages are dim and not clear, etc	Sanyam Goel
93	29-07-2022		0710102002022021/7	COMPANY PETITION IB (IBC)/103(ND)2021	TERRATECH CHEMICALS (I) PVT. LTD. Vs. AMBEY LABORATORIES LIMITED	IBC Under Sec 9	29-07-2022	Notary Verified Date and Stamp Cut and Not Clear	

94	29-07-2022		0710102009432022/2	COMPANY PETITION (COMPANIES ACT)/9(ND)2022	MANOJ MATTHEW KOSHY Vs. ARAB YOGA FOUNDATION	Sec. 241(1),Sec. 242(4)	29-07-2022	E-Stamp Paper Missing	
95	29-07-2022		0710102015142022/3	COMPANY PETITION (COMPANIES ACT)/35(PB)2022	FLOVEL HYDRO TECHNOLOGIES PRIVATELIMITED Vs. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-07-2022	After Page No. 234 to 460 Double Pagination	
96	29-07-2022		0710102038932022/1	INTERLOCUTORY APPLICATION (I.B.C)/3387(PB)2022	ANIL KOHLI Vs. ROHIT SEHGAL	Sec 60(5)	29-07-2022	Page No. 239- 280 Page No. Clear Page No. 112-116 Need to English Translate Copy and True Typed Copy Page No. Mentioned	
97	29-07-2022		0710102042822022/2	COMPANY PETITION (COMPANIES ACT)/100(ND)2022	PAYTM E-COMMERCE PRIVATE LIMITED Vs. VINAY SHARMA	Sub-Section (1) Of Section 66.	29-07-2022	True Copy Sign Missing in Annexure	
98	29-07-2022		0710102045532021/5	COMPANY PETITION IB (IBC)/646(PB)2021	GAUTAM MULLICK & ORS Vs. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	IBC under Sec 7	29-07-2022	E-Stamp Paper Missing and True Copy Sign Missing All Annexure Page No. 69 59 Hand Writing Not Allowed Please Need True Typed Copy Page No. 67, 68 Not Clear	
99	29-07-2022		0710102046002022/1	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED Vs. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	29-07-2022	Affidavit Missing and Page No. 1 Missing E-Stamp Paper Date Not Clear	
100	29-07-2022		0710102047322022/1	COMPANY PETITION (COMPANIES ACT)/113(ND)2022	DMI FINANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	29-07-2022	Master Index Missing and Hand Writing Not Allowed	
101	29-07-2022		0710102053912022/1	INTERLOCUTORY APPLICATION (I.B.C)/3435(ND)2022	UMESH SINGH Vs. NAVNEET KUMAR GUPTA (RESOLUTION PROFESSIONAL)	Sec 60(5)	29-07-2022	Incomplete Documents only Proof of Service Show Please Document Upload Once Again	
102	29-07-2022		0710102055192021/7	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	MECAMIDI S.A. Vs. MECAMIDI HPP INDIA PRIVATE LTD.	Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	29-07-2022	Page No. After 284 to 600 Double Pagination	
103	29-07-2022		0710102056412022/1	INTERLOCUTORY APPLICATION (I.B.C)/3424(PB)2022	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD	Sec 60(5)	29-07-2022	E-Stamp Paper Missing and Affidavit Missing	
104	29-07-2022		0710102070622021/6	COMPANY PETITION IB (IBC)/758(ND)2021	. M/ S SHAMBHU AGENCIES PRIVATE LIMITED. Vs. M/S WORLD CONNECT IMPEX PRIVATE LIMITED	IBC under Sec 7	29-07-2022	1 Rs. Court Fess Missing in Vakalatnama	

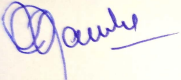
105	29-07-2022		0710102080852021/7	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA Vs. MRS BABITA NAYAR	Section 95(1)	29-07-2022	Page No. 12-13, 181, 185, Page Not Clear	
106	29-07-2022		0710102085062021/3	COMPANY PETITION IB (IBC)/736(ND)2021	ISHAN SINGH Vs. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	29-07-2022	Page No. 678 676, 618 620 , 641, 643, 645, 658, 660, 662, 664, 666, 668, 670, 672, 674, 676, 678, 680, Page Not Clear	
107	29-07-2022		0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED Vs. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	29-07-2022	1 Rs. Court Fess Missing in Vakalatnama	
108	29-07-2022		0710102111662020/2	INTERLOCUTORY APPLICATION (I.B.C)/5302(ND)2020	SAJEVE BHUSHAN DEORA Vs. STANDARD CHARTERED BANK	Application under any other provisions- IBC	29-07-2022	Page No. 25, 161-165 168-170, Page Not clear	
109	29-07-2022		0710102118832020/13	COMPANY PETITION IB (IBC)/1138(ND)2020	NIKE INDIA PRIVATE LIMITED Vs. ENKAY BRAND DISTRIBUTION PRIVATE LIMITED	IBC Under Sec 9	29-07-2022	Affidavit Back Date	
110	29-07-2022		0710102119812020/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2021	JANKI VALLABH TRADING PRIVATE LIMITED Vs.	Rule 11 of NCLT,Sec. 230-232 - Second Motion	29-07-2022	Page No. 11-22 True Copy Sign Missing	
111	29-07-2022		0710102165982019/7	COMPANY PETITION IB (IBC)/280(ND)2020	S.L.PLASTICS Vs. ADITYA CHEMTEC PRIVATE LIMITED	IBC Under Sec 9	29-07-2022	Index Missing	
112	30-07-2022		0710102003492022/3	COMPANY PETITION IB (IBC)/302(ND)2022	SANCHIT CHHABRA Vs. PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE)	Section 94(1)	30-07-2022	E-Stamp Paper Missing	
113	30-07-2022		0710102008422021/7	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED Vs. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	30-07-2022	Need to be IA	
114	30-07-2022		0710102009702022/3	COMPANY PETITION IB (IBC)/161(PB)2022	SHAKUNTLAM SECURITIES PRIVATE LIMITED Vs. QUTAB REALCON PRIVATE LIMITED	IBC under Sec 7	30-07-2022	Incomplete Document Wrong Location Choose Please Correct Location Chose	
115	30-07-2022		0710102022292022/2	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSTEMS PRIVATE LIMITED. Vs. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	30-07-2022	E-Stamp paper Missing and True Copy Sign Missing in All Annexure	
116	30-07-2022		0710102034272021/12	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	30-07-2022	10 Rs. Welfare Fund Fess Missing in Vakalatnama	

117	30-07-2022		0710102035212021/2	COMPANY PETITION (COMPANIES ACT)/184(ND)2021	S V CREDITLINE LIMITED Vs. SPML INFRA LIMITED	Sub-Section (1) Of Section 66.	30-07-2022	E-Stamp Paper and Affidavit Missing	
118	30-07-2022		0710102047462021/10	COMPANY PETITION IB (IBC)/354(PB)2021	MANISH KUMAR Vs. DRISHTI INDIA LIMITED	IBC under Sec 7	30-07-2022	Incomplete Document Wrong Location Choose Please Correct Location Chose	
119	30-07-2022		0710102070302021/2	INTERLOCUTORY APPLICATION (I.B.C)/4733(ND)2021	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED Vs. M/S WATER FOODS PVT LTD & ORS	Sec 60(5)	30-07-2022	Master Index Missing	
120	30-07-2022		0710102070332021/2	COMPANY PETITION IB (IBC)/108(PB)2022	CFM ASSET RECONSTRUCTION PVT LTD Vs. MICRO STOCK HOLDING PRIVATE LIMITED	IBC under Sec 7	30-07-2022	Incomplete Document Wrong Location Choose Please Correct Location Chose	
121	30-07-2022		0710102080192019/20	COMPANY PETITION IB (IBC)/1048(ND)2019	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	30-07-2022	Order Copy Missed	
122	27-07-2022		7101020000000000	JBM CADMIUM PRIVATE L	Sec. 230-232 - Second	Order	27-07-2022	Wrong Documents filed, Please attach order	
123	21-07-2022		7101020000000000	JBM CADMIUM PRIVATE L	Sec. 230-232 - Second	Order	21-07-2022	Wrong Documents filed, Please attach order	
124	15-07-2022		7101020000000000	S.A. CONSULTANTS & FO	IBC Under Sec 9	Order	15-07-2022	Index missing	
125	14-07-2022		7101020000000000	MINDA TG RUBBER PRIVA	Sec. 230-232 - Second	Order	14-07-2022	Index missing	
126	07-07-2022		7101020000000000	BHAKTIDEEP SALES PRIV	Sec. 230-232 - Second	Report	07-07-2022	Page 10 according to PDF in Hindi	
127	07-07-2022		7101020000000000	BHAKTIDEEP SALES PRIV	Sec. 230-232 - Second	Order	07-07-2022	Page 10 according to PDF in Hindi	
128	28-06-2022		7101020000000000	RAJENDRA PRASAD TAK	IBC Section 59, Applic	Order	28-06-2022	Wrong Documents filed, Please attach order	
129	04-07-2022		7101020000000000	RAJENDRA PRASAD TAK	IBC Section 59, Applic	Report	04-07-2022	Page Numbers msising in Index	
130	01-07-2022		7101020000000000	BLUE STAR BUILDPROP F	Sec. 230-232 - Second	Order	01-07-2022	Index missing	
131	17-06-2022		7101020000000000	ROTO POWER PROJECTS	Sec. 230-232 - Second	Order	17-06-2022	Index missing	
132	23-06-2022		7101020000000000	ROTO POWER PROJECTS	Sec. 230-232 - Second	Order	23-06-2022	Page 7 according to PDF in Hindi	
133	05-07-2022		7101020000000000	VASCO SUPPLY CHAIN S	IBC Section 59	Order	05-07-2022	Wrong Documents filed, Please attach order	
134	19-05-2022		7101020000000000	CAMPUS AI PVT LTD Vs.	Sec. 230-232 - Second	Order	19-05-2022	Order document corrupted, Please upload the f	
135	19-05-2022		7101020000000000	CAMPUS AI PVT LTD Vs.	Sec. 230-232 - Second	Order	19-05-2022	Order document corrupted, Please upload the f	
136	06-06-2022		7101020000000000	RELIGARE COMTRADE LI	Sec. 230-232 - Second	Order	06-06-2022	Page 13 according to PDF in Hindi	
137	25-07-2022		7101020000000000	RELIGARE COMTRADE LI	Sec. 230-232 - Second	Order	25-07-2022	Document corrupted, please upload the file aga	
138	25-07-2022		7101020000000000	RELIGARE COMTRADE LI	Sec. 230-232 - Second	Order	25-07-2022	Document corrupted, please upload the file aga	
139	05-07-2022		7101020000000000	RELIGARE COMTRADE LI	Sec. 230-232 - Second	Order	05-07-2022	Index missing	
140	04-07-2022		7101020000000000	ALANKIT ASSOCIATES PF	Sec. 230-232 - Second	Order	04-07-2022	Document corrupted, please upload the file aga	
141	15-06-2022		7101020000000000	SEEDFARMS INCUBATOR	Rule 11 of NCLT, Sec.	Report	15-06-2022	Affidavit Back date	
142	23-06-2022		7101020000000000	WBT-INDIA PRIVATE LIMIT	Sec. 230-232 - Second	Report	23-06-2022	Page Numbers msising in Index	
143	23-06-2022		7101020000000000	WBT-INDIA PRIVATE LIMIT	Sec. 230-232 - Second	Order	23-06-2022	Page Numbers msising in Index	
144	14-07-2022		7101020000000000	IDEMITSU LUBE INDIA PV	IBC Under Sec 9	Report	14-07-2022	Need to File in IA	
145	27-05-2022		7101020000000000	IDEMITSU LUBE INDIA PV	IBC Under Sec 9	Order	27-05-2022	Document corrupted, please upload the file aga	
146	15-07-2022		7101020000000000	IDEMITSU LUBE INDIA PV	IBC Under Sec 9	Report	15-07-2022	Need to File in IA	
147	27-05-2022		7101020000000000	IDEMITSU LUBE INDIA PV	IBC Under Sec 9	Order	27-05-2022	Need to File in IA	
148	14-07-2022		7101020000000000	IDEMITSU LUBE INDIA PV	IBC Under Sec 9	Report	14-07-2022	Need to File in IA	
149	27-05-2022		7101020000000000	IDEMITSU LUBE INDIA PV	IBC Under Sec 9	Order	27-05-2022	Need to File in IA	
150	28-07-2022		0710102004152020/5	COMPANY PETITION IB (IBC)/269(ND)2020	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED Vs. SMR ENTERTAINMENT PRIVATE LIMITED	IBC Under Sec 9	28-07-2022	E- Stamp Paper Missing	

151	28-07-2022		0710102005932022/3	COMPANY PETITION IB (IBC)/91(PB)2022	DBS BANK INDIA LIMITED Vs. ABHISAR IMPEX PRIVATE LIMITED	IBC under Sec 7	28-07-2022	Page Mentioned in Index and E- Stamp Paper Missing and Applicant Sign Missing	
152	28-07-2022		0710102006062022/6	COMPANY PETITION IB (IBC)/101(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED Vs. MADHUVAN TIEUP PVT LTD	IBC under Sec 7	28-07-2022	No Need E- Stamp Paper in Vakalatnama	
153	28-07-2022		0710102011162022/4	COMPANY PETITION IB (IBC)/172(ND)2022	MARUTI BITUMEN PRIVATE LIMITED Vs. C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED	IBC Under Sec 9	28-07-2022	Index Missing and 25 Rs. Welfare Fund Fess Missing and 3 Rs. Court Fess Missing in Vakalatnama	
154	28-07-2022		0710102018592021/5	COMPANY PETITION IB (IBC)/545(ND)2021	SANYOG HEALTHCARE LTD. Vs. INFINITY HEALTH CARE PRIVATE LIMITED	IBC Under Sec 9	28-07-2022	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama	
155	28-07-2022		0710102025192021/1	COMPANY PETITION IB (IBC)/333(PB)2022	SAI SIDH PACKAGING Vs. LEXUS INDIA LTD.	IBC Under Sec 9	28-07-2022	E-Stamp Paper Missing	
156	28-07-2022		0710102029932022/2	COMPANY PETITION (COMPANIES ACT)/69(ND)2022	LIVING MEDIA INDIA LIMITED Vs. BALDEO METALS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	28-07-2022	Some Pages Cut Pages Scan Properly	
157	28-07-2022		0710102031092022/5	COMPANY PETITION IB (IBC)/463(ND)2022	ASHOK CHAND SRIVASTAV Vs. THREE C PROPERTIES PRIVATE LIMITED	IBC under Sec 7	28-07-2022	True Copy Sign Missing in Annexure	
158	28-07-2022		0710102043482022/1	CONTEMPT PETITION (IBC)/15(ND)2022	SANDEEP KUMAR BHATT Vs. REGIONAL MANAGER UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA) (PREVIOUSLY UPSIDC)	Rule 11 of NCLT, 2016	28-07-2022	Page No. 9-12 Need to English Translate copy and Annexure II Please Mentioned Page No. True Typed Copy	
159	28-07-2022		0710102047322022/1	COMPANY PETITION (COMPANIES ACT)/113(ND)2022	DMI FINANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	28-07-2022	Master Index Missing	
160	28-07-2022		0710102050612022/1	COMPANY PETITION IB (IBC)/522(ND)2022	RAPID BUILDWELL LIMITED Vs. VATIKA LIMITED	IBC Under Sec 10	28-07-2022	IB No. Not Mentioned in your PDF	
161	28-07-2022		0710102052132021/3	COMPANY PETITION (COMPANIES ACT)/128(PB)2021	SMC INSURANCE BROKERS PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	Sub-Section (1) Of Section 66.	28-07-2022	Page No. 110-111 Not Clear	

162	28-07-2022		0710102053832022/5	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA Vs. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-07-2022	Page No. 19 , 61, 63 Page Not clear	
163	28-07-2022		0710102056952021/2	INTERLOCUTORY APPLICATION (I.B.C)/3634(ND)2021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED Vs. SMR ENTERTAINMENT PRIVATE LIMITED	19(2)	28-07-2022	E- Stamp Paper Missing	
164	28-07-2022		0710102080322021/12	COMPANY PETITION (COMPANIES ACT)/188(PB)2021	SANJEEV KAPOOR Vs. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT,Section 246	28-07-2022	Order Copy Missed	
165	28-07-2022		0710102080852021/7	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA Vs. MRS BABITA NAYAR	Section 95(1)	28-07-2022	Page No. 13, 181, Not Clear	
166	28-07-2022		0710102082302021/3	INTERLOCUTORY APPLICATION (I.B.C)/5924(ND)2021	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	28-07-2022	Need to Applicant Sign Every Pages	
167	28-07-2022		0710102091782021/9	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED Vs. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	28-07-2022	E-Stamp paper Missing	
168	28-07-2022		0710102101482020/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2020	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	28-07-2022	Page No. 1-30 True Copy Sign Missing	
169	28-07-2022		0710102158912019/9	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND Vs. CP WORLD LINES PVT. LTD.	Sec. 241(1)	28-07-2022	Need to Applicant Sign Every Pages and E-Stamp Paper Missing	
170	28-07-2022		0710102172752019/41	COMPANY APPEAL(COMPANIES ACT)/66(ND)2020	INCOME TAX OFFICER WARD-19(3) Vs. REGISTRAR OF COMPANIES DELHI ?S. (IN THE MATTER OF: M/ S PARAMSANT GLOBAL INFRATECH LTD.)	Sec 252 (1) - By Government Body	28-07-2022	Page No. 1-19 Missing and Please File Merged in One PDF and True Copy Sign Missing	
171	29-07-2022		0710102043662021/4	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR Vs. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	29-07-2022	Page No. 24- 31 True Copy Sign Missing and Need to Applicant Sign Every Pages	
172	29-07-2022		0710102091782021/10	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED Vs. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	29-07-2022	1 Rs. Court Fess Missing in Vakalatnama	
173	29-07-2022		0710102037662022/2				29-07-2022	Affidavit Date Not Clear	
174	29-07-2022		0710102070622021/5				29-07-2022	Index Missing and 1 Rs. Court Fess Missing in Vakalatnama	

175								
176	29-07-2022		0710102/06120/2022				29-07-2022	E-Stamp Paper Missing Page No. 26-57 , 79-96 , 130- 165 Page Not Clear and True Copy Sign Missing
177	29-07-2022		0710102/06111/2022				29-07-2022	Page No. 46-51, 58-63 Not Clear and 1 Rs. Court Fess Missing in Vakalatnama
178	29-07-2022		0710102/06123/2022				29-07-2022	Memo Party Missing
179	29-07-2022		0710102/06141/2022				29-07-2022	Memo Party Missing and 1 Rs. Court Fess Missing in Vakalatnama
180	29-07-2022		0710102/06144/2022				29-07-2022	Memo Party Missing and 1 Rs. Court Fess Missing in Vakalatnama
181	29-07-2022		0710102/06142/2022				29-07-2022	Memo Party Missing and 1 Rs. Court Fess Missing in Vakalatnama
182	29-07-2022		0710102/06143/2022				29-07-2022	Memo Party Missing and 1 Rs. Court Fess Missing in Vakalatnama
183	29-07-2022		0710102/06145/2022				29-07-2022	Memo Party Missing and 1 Rs. Court Fess Missing in Vakalatnama


DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890